

Outstandings to State Electricity Boards

8748. SHRI Y.S. MAHAJAN Will the Minister of ENERGY be pleased to state:

(a) the amount State Electricity Boards owe to the Coal India Ltd.,

(b) the action being contemplated to realise the amount; and

(c) whether the State Electricity Boards pay reasonable interest over the defaulted payments?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Total outstanding dues of Coal India Ltd., as on 31.3.90 from various Electricity Boards/Power Utilities are Rs. 1876.60 crore including Rs. 715.08 crores which is under dispute.

(b) Steps taken/being taken to liquidate the outstanding dues include:

(i) Regular follow up action is being taken by Coal India Ltd and its subsidiaries to realise outstanding dues from State Electricity Boards.

(ii) States Electricity Boards were advised to Open Letter of Credits in favour of coal companies to cover future supplies. But response from them has been, so far, negative. Therefore, from 1.4.1990 a system of linking supplies of coal progressively to advance payment to State Electricity Boards having outstanding dues equivalent to two months' billing has been introduced. In case of State Electricity Boards defaulting in observing this dis-

cipline coal companies will be free to take steps in the direction of curtailing or stopping supplies of coal to their power stations.

(c) As per agreement State Electricity Boards/Power Utilities are supposed to pay interest for delayed payment of the bill, but they are generally not making any payment of interest.

Availability of Films Manufactured by Hindustan Photo Films Co. Ltd.

8749. SHRI E.S.M. PAKEER MOHMED:
SHRI R. MUTHAIH:

Will the Minister of INDUSTRY be pleased to state:

(a) whether attention of Government has been drawn to the report in Indian Express of 11 April, 1990 on Government policy on photo films;

(b) if so, whether the Hindustan Photo Films Manufacturing Co. Ltd. is able to meet the demand of the country in Photo Paper, Cine Films and Industrial X-ray films; if not, how many of these items are on OGL;

(c) whether the import of X-ray films has been banned;

(d) if so, the reasons therefor;

(e) whether any complaints have been received regarding poor quality or shortage of the films manufactured by the Hindustan Photo Films Mfg. Co. Ltd. and their pricing; and

(f) if so, the action taken thereon?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) Yes, Sir.